

ITEM NO.4

COURT NO.4

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 395/2022

FOUNDATION FOR MEDIA PROFESSIONALS

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 18-10-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH  
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Siddharth Agarwal, Sr. Adv.  
Mr. Rahul Narayan, AOR  
Ms. Vrinda Bhandari, Adv.  
Mr. Gautam Bhatia, Adv.  
Mr. Abhinav Sekhri, Adv.  
Ms. Apar Gupta, Adv.  
Mr. Tanmay Singh, Adv.  
Mr. Krishnesh Bapat, Adv.  
Ms. Natasha Maheshwar, Adv.  
Mr. Madhav Agrawal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice.

Tag with W.P. (Cr1.) No.138/2021.

(JAGDISH KUMAR)  
COURT MASTER

(RENU KAPOOR)  
ASSISTANT REGISTRAR